

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 59

**CA No.272/2022
And
CP No.62/Chd/Pb/2021**

**Under Section 241,242,246 r/w 339, CA 2013
R 11 NCLT**

In the matter of:-

Union of India

..Petitioner

Vs.

Marsh Capital Services Pvt. Ltd.

..Respondent

Present: - Mr. Jagjot Singh Lalli, Deputy Solicitor General of India for petitioner.

It is stated by learned counsel for the petitioner that SLP is pending before the Hon'ble Supreme Court of India and argument has been advanced and judgment has been reserved vide order dated 08.12.2022. List on 06.07.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

April 12, 2023
PRF